

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S). No. 3962 of 2020

Janki Devi Petitioner

Versus

The State of Jharkhand & Ors. Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For Petitioner : Mr. Dhanajay Kumar Dubey, Advocate
For Resp.-State : Mr. Suresh Kumar, SC
For the Accountant General : Mr. Rohit Sinha, Advocate

07/ 07.09.2021 Heard the parties at length.

Office is directed to place the supplementary counter affidavit filed by the State on record.

Let the copies of the supplementary counter affidavit be served by learned counsel for the petitioner to the counsel for the Accountant General Respondent No.7.

Put up this case on 30.09.2021.

(Dr. S.N. Pathak, J.)

Rohit/-